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Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 31st December, 2020.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Arup Kumar Goswami, Chief Justice of Sikkim High Court, as Chief Justice of the Andhra Pradesh High Court and to direct him to assume charge of the office of the Chief Justice of the Andhra Pradesh High Court.

mjp
31/12/2020

(Rajinder Kashyap)
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To

The Manager,
Government of India Press,
Minto Road, New Delhi.